

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:6300
ANSWERED ON:06.05.2005
LOAN FOR NCES PROJECTS
Tripathy Shri Braja Kishore

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether Indian Renewable Energy Development has sanctioned loans for setting up of Non-Conventional Energy projects;
- (b) if so, the details thereto including the criteria, terms and conditions formulated by the Government for sanctioning of loans to States; and
- (c) the details of loan sanctioned and released to each State/UTs during each of the last three years, State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON- CONVENTIONAL ENERGY SOURCES(INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a)&(b): Yes, Sir. The Indian Renewable Energy Development Agency (IREDA) has sanctioned loans amounting to Rs.6945 crore, upto 31 March 2005 for setting up non-conventional energy projects in the country. IREDA provides loans upto 80 per cent of the approved project cost to project promoters/developers with a repayment period of upto 12 years, which includes a moratorium period of upto 3 years. The interest rate on IREDA loans varies between 5 and 12 per cent, depending upon the nature of the project.

(c): The state-wise details of loan sanction and disbursement made by IREDA during the last three years are given in Annexure.

Annexure

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Qnestion No.6300 to be answered on 6/5/2005 regarding Loan for NCES projects

STATE-WISE DETAILS OF LOAN SANCTION & DISBURSEMENT MADE BY IREDA DURING THE LAST THREE YEARS.

(Rs. in crore)
Year

2002-03 2003-04 2004-05 (Provisional)

Sl. No.	State/UT	Sanc- tion ures- ement	Disb- tion ures- ement	Sanc- tion ures- ement	Disb- tion ures- ement	Sanc- tion ures- ement	Disb- tion ures- ement
1	Andhra Pradesh	2.89	115.81	18.40	41.92	77.05	26.00
2	Arunachal Pr.	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	34.65	0	
6	Delhi	0.97	1.83	0	0.20	0	0.14
7	Goa	0	0.09	0	0	0	0
8	Gujarat	14.18	0.94	0	2.08	4.75	3.16
9	Haryana	0	0.02	0	0	0	0
10	Himachal Pr.	69.92	22.23	35.28	32.68	93.19	20.49
11	Jammu & Kashmir	0	0	0	0	0	0
12	Jharkhand	0.07	0.05	0	0	0	0
13	Karnataka	379.10	68.31	103.66	151.11	135.70	117.92
14	Kerala	0.16	0.14	0	0.07	0	0
15	Madhya Pradesh	0	2.59	5.32	9.25	0	3.11
16	Maharashtra	46.48	47.66	70.61	42.11	54.82	11.38
17	Manipur	0	0	0	0	0	0
18	Meghalaya	0	0	0	0	0	0
19	Mizoram	0	0	0	0	0	0

